



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RICHIMA. T 8123013569 AK LAW CHAMBERS	Petitioners 1 to 3	
2.	Ajai P. Johnson 8095655556 SPJ Legal	Respondents	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 121/17 is taken up today for hearing in the amendment petition. Counsel for Petitioner informed the Tribunal that, she has already filed one more Application in the registry. Registry to verify and put up on 30/11/2017. NCLAT-New Delhi has passed an order in Company Appeal No. 290/17 that this Tribunal to dispose of the main petition within 2 months. Both the Counsels are directed to be ready with I.As and also in the main petition. List it on 30/11/2017.

  
Member (T)

  
Member (J)